

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/3593/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. I. Barman
District & Sessions Judge
Sonitpur, Tezpur.

Dated Guwahati, the 8th October, 2020.

Sub:- **Permission to avail long Puja Vacation and to leave headquarter.**

Ref:- Your letter No.DJ(S) 3388, dated 05.10.2020.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the long Puja vacation w.e.f. 22.10.2020 to 04.11.2020 along with station leave permission from the morning of 22.10.2020 till the morning of 05.11.2020, as prayed for. The Addl. Dist. & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

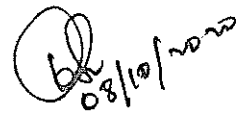
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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/3594-1A, dated 8.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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